COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Ambuja Cement Limited Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Mr. Saurabh Jain

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma

Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Rhea Luthra for R-2

ORDER

Time to file the amended memo of parties and to carry out consequential amendments in the appeal is extended till 20.12.2017.

List the matter on <u>24.01.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member